

LISTED ON: 07.12.2015

BEFORE COURT NO: 9

ITEM NO: 5

SECTION: XIV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

INTERLOCUTORY APPLICATION NO. 3

(Appeal against Ld. Registrar's Order dated 29.10.2015)

IN

PETITION FOR SPECIAL LEAVE TO APPEAL (C) No. 26278 of 2015

SARASWATI MEDICAL COLLEGE ...PETITIONER
VERSUS
UNION OF INDIA & ANR. ...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 30.11.2015, when the Court was pleased to pass the following order:-

"Learned counsel of the petitioner seeks some time to seek instructions.

List the matter in the next week to enable learned counsel for the petitioner to explain as to why the operative portion of the judgment dated 30.09.2015 has not been complied with till date."

It is submitted that Mr. Gaurav Sharma, Advocate for the Respondent No. 2 has on 4th December, 2015 filed additional affidavit and the same is being circulated herewith.

The appeal against the Order of Ld. Registrar above-mentioned is listed before the Hon'ble Court with this Office Report.

DATED THIS THE 5th DAY OF DECEMBER, 2015.

ASSISTANT REGISTRAR

COPY TO:

Mr. T. Mahipal, Adv.

Mr. Gaurav Sharma, Adv.

ASSISTANT REGISTRAR